

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/1683 IA

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 22nd March, 2021.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/1992/2021 Dated 17th March, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.03.2021 & 20.03.2021 along with station leave permission, w.e.f. the evening of 18.03.2021 till the morning of 22.03.2021, has been granted.

Yours faithfully,

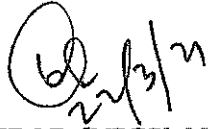
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/1684 IA, dated 22.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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